Sl. No.	Type of Action	2014	2015	2016	2017	Total
2.	General corrective action, including issue of instructions to concerned, by State Government/GOI.	3	6			9
3.	Baseless, not provided, not related to MDM	3	3			6
4.	Under enquiry/investigation at State level	2	1	2		5
5.	Reply awaited	3	6	3	1	13
	Total	25	30	11	1	67

Project cost of Central University of Jammu

1643. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total project cost of the Central University of Jammu;
- (b) the stipulated time-frame for completion of the project; and
- (c) total funds sanctioned for the project, till now and how much has been disbursed and utilized?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) As per the Preliminary Estimate prepared by the Central University of Jammu, the tentative project cost is ₹ 1049.72 crores. The actual cost and its phasing would be decided by the UGC depending upon the prioritization, justification and availability of funds. Completion of the project would also depend on the availability of funds.

(c) Funds sanctioned for the project till now are ₹ 348.07 crores and funds utilized are ₹ 280.00 crores.

Kendriya Vidyalayas in Gujarat

1644. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is planning to open Kendriya Vidyalayas in those districts of Gujarat which do not have such Vidyalayas; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government. Kendriya Vidyalaya Sangathan has informed that out of 8 proposals received for opening of new KVs in the State of Gujarat, only the one at Patan has been found to be feasible.

Verification of fake certificates

1645. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the All India Council for Technical Education (AICTE) has asked all the institutes to verify fake certificates given by students;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that a large number of such cases have been reported by the institutes in the past; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) Yes, Sir. All India Council for Technical Education (AICTE) has issued a circular dated 05.01.2017 to all AICTE approved institutions, requesting them to create a mechanism to identify cases of fake SC/ST/OBC certificates during admission process of students and inform the same to AICTE for creation to Database of AICTE. The circular is made is available on AICTE website. http://www.aicteindia.org/downloads/fake sc st obc certificates.pdf.

The above action has been taken based on certain complaints received with AICTE regarding submission of fake certificates by certain students.

Computer-aided learning among school children

1646. SHRIMATI KANIMOZHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of Annual Status of Education Report (ASER) 2016 which indicates that computer-aided learning among school children is declining as compared to 2014;